

HIGH COURT OF MADHYA PRADESH, JABALPUR

MEMO

No. 106 /Confdl./2015  
II-2-74/2009 (Part-3)

Dated 02<sup>nd</sup> February, 2015

To,

The District & Sessions Judge,  
Alirajpur / Badwani / Dewas / Dhar / Indore / Jhabua /  
Mandsaur / Neemuch / Rajgarh / Ratlam / Shajapur /  
Ujjain / Mandleswar.

Subject : 1 day Regional Conference on Mediation scheduled to be held on 07.02.2015 (Saturday), from 10:30 AM at hotel Radisson, Ring Road, Indore.

Referece : This Registry Order No.72/Confdl./2015, dated 28.01.2015.

In connection with the subject and reference cited above, as directed, I am to state that the 1 Day **Regional Conference on Mediation**, which is scheduled to be held on 7<sup>th</sup> February, 2015 (Saturday) at Hotel Radisson, Ring Road, Indore has been **postponed**, until further orders.

You are, therefore, requested to inform the nominated Judicial Officers of aforesaid Conference from your district, accordingly.



REGISTRAR GENERAL

Endt. No. 107 /Confdl./2015  
II-2-74/2009 (Part-3)

Dated 02<sup>nd</sup> February, 2015

Copy forwarded to :-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action.
3. The Director, MPSJA, Jablapur for information.
4. The Principal Registrar, High Court of M.P., Bench at Indore, Indore.



(VED PRAKASH)  
REGISTRAR GENERAL